

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

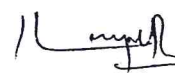
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/572/ (IB)/2017
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : AR METALLURGICALS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kumarpal R Chopra
Sandeep Kumar

Counsel for Creditor



ORDER

Counsel for petitioner present. No representation on behalf of respondent.
Counsel for petitioner is directed to send private notice to the respondent for his appearance and for making submissions and file proof of the same by way of an affidavit by the next date of hearing. Put up on 15.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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